

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 344 of 2017**

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

For the Appellant(s) : Mr. Arvind Kumar Lall, Advocate.
For the Respondents :

05/05.04.2021: On the request of Mr. Arvind Kumar Lall, learned counsel for the appellant,
this case is adjourned for two weeks.

Rajnish

(ANANDA SEN, J.)